

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI.

OA No. 1183 of 1988

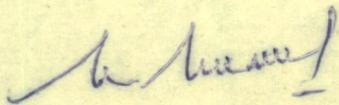
Km. Payel Teneja

v/s UOI

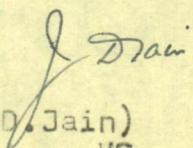
28.6.1988.

Present: Applicant with Mr. R.K. Kamal Advocate.

The Counsel for the Applicant states that the Applicant wishes to withdraw this Application with liberty to file a fresh Application regarding the same matter, if need be. As prayed, this Application is disposed of as withdrawn with permission to file fresh Application on the same subject matter.



(Kaushal Kumar)  
AM



(J.D. Jain)  
VC